

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 1055 of 2020

IN THE MATTER OF:

Parag Sheth

**Interim Resolution Professional of
M/s Digjam Ltd.**

...Appellant

Vs.

Shri Sunil Kumar Agarwal

Resolution Professional for Digjam Ltd. & Ors.

...Respondents

Present:

For Appellant:

**Ms. Natasha Dhruman, Mr. Akshay Sharma,
Advocates.**

For Respondent:

**Mr. Pratik Thakkar, Mr. Sumit Kansal, Advocates
for R1
Mr. Atul Sharma, Mr. Arjun Padhiyar, Advocates
for R2, R3**

ORDER

(Through Virtual Mode)

15.04.2021: Learned Counsel for Respondent No. 1 submits that he is not intend to file any reply affidavit.

Learned Counsel for the Appellant submits that she is not intend to file any rejoinder.

Pleadings are completed. Parties are directed to file written submissions not more than three pages along with relevant citations.

...contd/.

Let the matter be fixed for **'Hearing' on 19th May, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam